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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No. 182/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> January 2018, 10.30 A.M**

| Name of the Company | Gujarat NRE Coke Ltd.                                                |                        |                     |
|---------------------|----------------------------------------------------------------------|------------------------|---------------------|
| Under Section       | 14 IBC                                                               |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. SUMIT BINANI - RESOLUTION PROFESSIONAL Sumit Binani  
8/1/18
2. KANISHK KHETAN, ADV - ON BEHALF OF RP. Kanishk Khetan  
8/1/18
3. Tishu Saha  
Mr. Kuy Berbi } for FCCB for Mr. Kuy Berbi  
8/1/18
4. Ratanika Bhowmik  
MS Tiwari } for workers 8/1/18  
S.K. Tiwari.

**ORDER**

Ld. Resolution Professional (RP) as well as the Ld. Counsel for the FCCB and the workers and employees union is present.

Heard the arguments of RP and the Ld. Counsel for the FCCB and workers and employees union.



List it on 09/01/2018 for remaining arguments.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)